

(b) if so, the progress of the survey; and

(c) whether Government have finalised the list of monuments of national importance in that state?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) A survey of cave temples in the Districts of Nellore, Guntur and Krishna has so far been made. In addition, monuments in the villages of Kurnool and Medak Districts have also been surveyed.

(c) Not yet.

Retirement facilities

*1213. Shrimati Sucheta Kripalani: Will the Minister of Defence be pleased to state:

(a) whether Government have any proposal to grant terminal benefits such as gratuity pension and Contributory Provident Fund to the temporary staff of the Defence Department who retire without being made permanent, or quasi permanent; and

(b) if so, the details of the proposal?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). The matter is under consideration.

Rourkela Steel Plant

*1214. Shri S. C. Godsora: Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 76 on the 16th May, 1957 and state:

(a) whether all the persons displaced by the establishment of Rourkela Steel Plant have been rehabilitated; and

(b) the alternate facilities offered to them?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). The Government of Orissa had

agreed with the Hindustan Steel (Private) Limited to provide the land required for the establishment of the Rourkela Plant and Township. The responsibility of the Hindustan Steel (Private) Limited is for the payment of adequate compensation. The Government of Orissa have taken the responsibility for rehabilitating the persons displaced. They have their own local officers for this work and they have also established local colonies for rehabilitation. The Company have also tried to absorb as many displaced persons as possible on works connected with the Project.

Chartered Accountants

*1215. { Shri B. C. Mullick:
Shri Hem Barua:

Will the Minister of Finance be pleased to state.

(a) whether it is a fact that Mr. Nicholas Kaldor, in his report to Government of India, made suggestion for the nationalisation of the profession of Chartered Accountants as a measure to check tax evasion; and

(b) if so, the steps taken or proposed to be taken on that recommendation?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) Yes.

(b) Mr. Kaldor himself has admitted that this suggestion is impracticable.

Financial Assistance to Andhra Pradesh

*1216. Shri B. S. Murthy: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Andhra Pradesh Government have approached the Finance Ministry for financial assistance during 1957-58;

(b) if so, the amount asked for; and

(c) the action taken thereon?